



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Supreme Court Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Allocation of work to Additional Standing Counsel representing State of Jammu and Kashmir in the Supreme Court.

Government Order No: 1267 - LD (Lit) of 2017.  
Dated : 17 - 03 - 2017.

In partial modification to Government Order No. 1065-LD(A) of 2017 dated 08-03-2017, sanction is hereby accorded to the following distribution of work amongst Additional Standing Counsel representing State of Jammu and Kashmir in the Supreme Court of India with immediate effect:-

S No.	Name of the Advocate S/Shri	Work allotted
1.	G. M. Kawoosa, Additional Standing Counsel.	Appearing as State Counsel in all the cases of the following Departments before the Hon'ble Supreme Court:- (i) Power Development Department. (ii) Forest Department. (iii) Revenue Department. (iv) Department of Food, Civil Supplies and Consumer Affairs. (v) Animal/Sheep Husbandry Department. (vi) Industries and Commerce Department. (vii) Election Department. (viii) Hospitality & Protocol Department. (ix) Science and Technology Department. (x) Information Department. (xi) ARI & Trainings Department. (xii) Tribal Affairs Department. (xiii) Department of Culture.

The said Law Officer will inform about the advance list/daily proceedings of the cases to the Learned Advocate General and Law Secretary on daily basis.

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government.

Dated:- 17 - 03 - 2017.

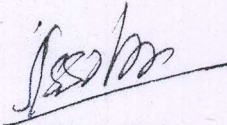
No: - LD (A) 2016/35.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. All Financial Commissioners.
3. Director General of Police, J&K Jammu.



4. All Principal Secretaries to Government.
5. Registrar General, Supreme Court of India, New Delhi.
6. Principal Resident Commissioner, J&K New Delhi.
7. Principal Secretary to the Hon'ble Chief Minister.
8. All Commissioner/Secretaries to Government.
9. Principal Accountant General, J&K Jammu.
10. All Heads of Departments.
11. Mr. M. Shoeb Alam, Standing Counsel for J&K State at Supreme Court of India, New Delhi.
12. Mr. G. M. Kawoosa, Additional Standing Counsel for J&K State at New Delhi.
13. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
14. Private Secretary to the Hon'ble Minister of State for Law, Justice and Parliamentary Affairs for information of the Hon'ble MOS.
15. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
16. Government Order file.
17. Concerned file.



(Ashish Gupta)  
Assistant Legal Remembrancer.